

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GREATER ARAFAT TANNERS PRIVATE LIMITED Date of Commencement of Liquidation: 04-04-2024; List of Stakeholders as on Date: 31-05-2024; Name of IP: Mr. Swami Deen Gupta; Process Number: 1; Last 5 digit of registration number: 11458

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1172155	1	1172155				NA
2	Liquidation costs incurred till date	1	6825	1	6825				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	16697005.77	2	13334421				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	17875985.77	4	14513401				